

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.157/Chd/Hry/2017**

In the matter of:

Rajeev Goyal.

....Petitioner.

Versus.

Narv Consultants Pvt. Ltd. & Ors.

....Respondents.

Present: Mr.Anil Kumar Aggarwal, Advocate for petitioner.  
Mr.Vishal Aggarwal and Mr.Yash Pal Gupta, Advocates for  
respondents.

The matter could not be taken today due to paucity of time,  
hence adjourned to 24.01.2018 for arguments.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

January 10, 2018.  
Ashwani